

tion and actual expenditure incurred were Rs. 56.03 crores and Rs. 56.44 crores respectively.

(b) Under the National Project for Biogas Development (NPBD), over 1.65 lakh biogas plants have been set up. In addition, over 700 community/institutional biogas plants have been set up. There are no categories for installation of biogas plants under NPBD.

(c) and (d) A study conducted by the National Council for Applied Economic Research has shown that out of over 5000 NPBD biogas plants surveyed in 10 States/UT, about 79% were found working. An evaluation has shown that by and large the community/institutional biogas plants are also working satisfactorily.

NPBD = National Project for Biogas Development.

UT = Union Territories.

Bio-Gas Plant at Ajit Singh Nagar, A. P.

4651. SHRI V. SOBHANADREESWARA RAO : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether there is any proposal to set up a Bio-gas plant at Ajit Singh Nagar in Vijayawada district in Andhra Pradesh;

(b) if so, the details thereof including the estimated cost of the plant; and

(c) the stage at which this scheme stands at present ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI) : (a) to (c) A proposal of the Vijayawada Municipal Corporation for setting up a Sewage Gas Utilisation System was agreed to by the Department of Non-Conventional Energy Sources (DNES) in March, 1987. The estimated cost of the project was Rs. 28 lakhs and DNES had agreed to contribute Rs. 19.6 lakhs as grant-in-aid. In January, 1990, the project cost was revised to Rs. 46 lakhs including a DNES grant of Rs. 25 lakhs. The Municipal Corporation even now delayed implementation of the project and sought a still further increase in the project outlay and the grant-in-aid. This was not found acceptable by DNES and the Department has been constrained to withdraw its grant-in-aid.

Coal Supply to Super Thermal Power Station at Manuguru

4652. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of COAL be pleased to state :

(a) the quantum of Coal likely to be produced in the coming years upto 1994-95;

(b) whether the Government have considered the feasibility of coal linkage from Manuguru coalfields to the proposed Super thermal power station at Manuguru;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) to (d) As

per present projections, the production of coal from 1991-92 to 1994-95 in the country is likely to be as follows :—

(In Million Tonnes)

	1991-92 (Target)	1992-93 (Projected)	1993-94 (Projected)	1994-95 (Projected)
CIL	203.00	214.56	230.24	247.00
SCCL	20.50	24.50	27.00	30.50
Others	4.50	4.90	5.00	5.10
ALL INDIA	228.00	243.96	262.24	282.60

Manuguru STPS is proposed as a pit-head power station. The available reserves in Manuguru mines have already been committed. It cannot sustain a pit-head power station.

Electricity Tariff

4653. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Rajadhyaksha Committee has recommended uniform electricity tariff in the country;

(b) if so, the details thereof;

(c) whether the Government have taken any decision on its recommendation;

(d) if so, the time by which it will be implemented; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAO): (a) to (e) The Rajadhyaksha Committee had recommended in 1980

that the Central Power should be sold at an uniform price throughout the country to State Electricity Boards and that the price should be based on a 15% return on capital employed as in the case of State Electricity Boards subject to the same conditions of minimum performance norms being achieved. The issue was also deliberated upon November, 1988 by a separate Committee headed by Shri V. B. Eswaran which after protracted deliberations could not reach a consensus on the issue of uniform tariff in view of the divergent views expressed by various States. There is no proposal at present, for introduction of uniform tariff for sale of Central Power.

The Government have decided, on the basis of the recommendations of the K. P. Rao Committee (June, 1990) which was set up to formulate the principles and normative parameters for working out of the tariff for sale of power from Central Sector Power Stations (of National Thermal Power Corporation and National Hydroelectric Power Corporation) to introduce with effect from 1st April, 1991 a station-wise two-part tariff for